

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

748/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2018**

NAME OF THE COMPANY: M/s. Rockfoot Footwear Pvt. Ltd. V/s. ROC


SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

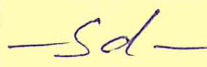
Present: Mr. Varun Sharma, Advocate for the Petitioner
Ms. Kusum Yadav, Company Prosecutor, ROC

ORDER

Arguments heard. Reserved for orders



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**